

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-757(ND)/2018

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.07.2018.**

**NAME OF THE COMPANY: M/s. Standard Strips India Pvt. Ltd. V/s. M/s.
Chempharm Industries India Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**For the Petitioner: Mr. Rakesh Kumar, Ms. Chetna Bisht and Mr. Sahil
Gupta, Advocates**

For the Respondent: None

ORDER

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 11th July, 2018. Service be also effected on the Corporate Debtor through its Directors. Affidavit of service be filed.

**—Sd—
(Ina Malhotra)
(Member (J))**